

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1226 OF 2019 IN
DFR NO. 2130 OF 2019**

Dated: 13th August, 2019

In the matter of:

MEPGEN Solar Private Limited

Versus

Bangalore Electricity Supply Company Ltd. & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **05.09.2019**.

COURT MASTER/PS

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